

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

24.

IA-4327/2023 in C.P.(IB)/389(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES:

Aurum Commercials LLP

Vs

Spenta Enclave Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Manoj Mishra, Ld. Counsel for the Respondent/RP present.
2. Counsel for the Applicant submits that the reply filed yesterday only, therefore, sought time for argument. Time granted.
3. List this matter on **14.12.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)